

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court of Judicature at Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 42519/2022 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 17972/2022 (XI)

(IA No. 144582/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 144580/2022 - EXEMPTION FROM FILING O.T. AND IA No. 162757/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 02-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. S.K.Pal, Adv.
Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Mr. V. Giri, Sr. Adv.
Mr. Sidharth Dave, Sr. Adv.
Mr. Rajat Juneja, Adv.
Mr. Deeptanshu Jain, Adv.
Mr. Rajesh P., AOR

Ms. Preetika Dwivedi, AOR

Mr. Ravindra Kumar, Sr. Adv.
Ms. Tulika Mukherjee, AOR
Ms. Ekta Bharti, Adv.
Ms. Aastha Shrestha, Adv.
Mr. Beenu Sharma, Adv.

Mr. Ravi Prakash Mehrotra, Sr. Adv.
Mr. Rudra Pratap, Adv.
Mr. Aakash Sirohi, AOR
Mr. Indra Lal, Adv.
Mr. Apoorv Srivastava, Adv.
Mr. Tushar Randhawa, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 08.08.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR